

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 31.10.2025

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6548 of 2025 in Competition App. (AT) No. ____ of 2025	Moses Pinto Vs. Competition Commission of India & Ors.	Karan Pratap Singh
2.	I.A. No. 6549 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	IPK Exports Pvt. Ltd. Vs. HSB Home Solution Ltd.	Akshay Joshi
3.	I.A. No. 6550 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Shri Durga Scaffolding Noida Pvt. Ltd. Vs. Kanwar Enterprises Pvt. Ltd.	Gursat Singh Vachher

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Assistant Registrar